

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 1626 OF 2018 IN DFR NO. 4374 OF 2018**

**Dated: 30<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Lalitpur Power Generation Company Ltd. .... Appellant(s)**

***Versus***

**Uttar Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Ms. Neha garg  
Ms. Parichita Chowdhary  
Mr.Upendra Prasad  
Mr. Sanjay Singh  
Mr. Brij Mohan for LPGCL

Counsel for the Respondent(s) : Mr. C.K.Rai  
Mr. Sachin Dua for R-1  
  
Mr. Rajiv Srivastava  
Ms. ,Harshita Sinha  
Mr. Hemant Sahai  
Ms. Puja Priyadarshni  
Mr. Shresth Sharma  
Mr. Nived.V. for R-2/UPPCL

**ORDER**

**Order is reserved.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

Pr/pk